

NATIONAL COMPANY LAW TRIBUNAL
PRINCIPAL BENCH
NEW DELHI

C.P NO. 165(ND)/2013
CA NO.

CORAM:

PRESENT: CHIEF JUSTICE M. M. KUMAR
Hon'ble President



SH. S. K. MOHAPATRA
Hon'ble Member (T)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF PRINCIPAL BENCH OF THE
NATIONAL COMPANY LAW TRIBUNAL ON 12.07.2016

NAME OF THE COMPANY: Sh. Neeraj Bhatra
Vs.
M/s. Summit Aviation Pvt. Ltd. & Ors.


SECTION OF THE COMPANIES ACT: 397/398 of the Companies Act 1956 and 241/242 of the
Companies Act 2013.

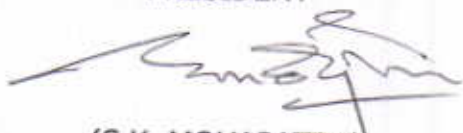
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|---|----------------------------|-------------|-------------------|---|
| 1 | AVISHKAR SINGHVI, ADVOCATE | RESPONDENTS | for Neeraj Bhatra |  |
| 2 | Munish Kumar Advocate | | |  |

ORDER

List on 27.7.2016 at 2.00 pm.


(CHIEF JUSTICE M.M. KUMAR)
PRESIDENT


(S.K. MOHAPATRA)
MEMBER (T)

Dated: 12/07/2016
(Vidya)